## **National Company Law Tribunal**

## Allahabad Bench

CP NO. (1B) 23/ALD/2017-

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Raman 15 pat Pul. Ud.

SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 33 of 1 & B Code, 2016.

Sl. NO. Name Designation Representation Signature

1. Anil Kumor PCS RP of Corp. Ariefo 2. Debter

## CP No.(IB) 23/ALD/2017, CA No. 07/2018

The present company application arising out C.P.No. 23/ALD/2017 filed by the Resolution Professional under section 33 of I & B Code recommending for liquidation of the Company pursuant to the resolution passed by the Committee of Creditors. Arguments of the learned PCS Sri Anil Kumar on behalf of RP are heard. The order is reserved.

The matter be listed on 31st January 2018.

Date: 25/01/2018

Typed by Jyoti (Stenographer)

H.P. Chaturveui, Member(Judicial)